## Charter of demand submitted by AITUC

†2433. SHRI JAI PRAKASH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of Charter of demand submitted to Government by All India Trade Union Congress in a rally of labourers organised at Jantar Mantar in Delhi recently;
- (b) whether Government has taken any step to consider the demands raised in this charter/memorandum; and
  - (c) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) The Ministry of Labour and Employment has not received any such charter of demand from All India Trade Union Congress.

(b) and (c) Does not arise.

## Share of women in employment in the country

2434. DR. T.N. SEEMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise and urban rural-wise change in the share of women's employment in the country during the past ten years;
- (b) the leading sectors providing employment to women in the country with number of women employed in each sector, State-wise;
- (c) the total number of women in the age group of 18 and above in the country, who do not have any gainful employment; and
- (d) the details regarding average number of days of employment received by women in urban and rural areas and what is the trend regarding the migration of women wage workers in the last ten years?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) The reliable estimates of employment and unemployment are obtained from the surveys conducted by National Sample Survey Office. According to the survey conducted in 2009-2010, the share of females employed on usual status basis was 26.1% in rural area and 13.8% in urban area. This share was 29.9% in rural area and 13.9% in urban area during 1999-2000. State-wise and urban/rural wise details of share of female employment are given in Statement (See below).

(b) In rural areas, 79.4% women are mainly working as cultivators and agriculture labourers. In urban areas, 34.6% of women are working in Other Services such as Public Administration, Education and Community Services, etc.

†Original notice of the question was received in Hindi.

- (c) According to the survey conducted in 2009- 2010, on the basis of usual principal status, 3.6 percent of the women in the age-group of 15 and above do not have gainful employment.
- (d) According to the survey on employment and unemployment conducted by National Sample Survey Office during 2009-10, the number of person-days of employment is 3.45 lakh in rural and urban areas. As per NSS Report on Migration in India for rural females, the share of employment related reasons for migration has dropped from 1% in 1999-2000 to 0.7% in 2007-08 while for urban females, it has dropped from 3% in 1999-2000 to 2.7% in 2007-08.

Statement

State-wise and Urban/Rural-wise share of women employment in the country as per number of persons on usual status (all) basis

per 1000 persons during 2009-10

Sl.No. State		Rural	Urban
1	2	3	4
1.	Andhra Pradesh	443	176
2.	Arunachal Pradesh	293	148
3.	Assam	158	93
4.	Bihar	65	47
5.	Chhattisgarh	371	140
6.	Delhi	28	58
7.	Goa	127	100
8.	Gujarat	320	143
9.	Haryana	250	130
10.	Himachal Pradesh	468	159
11.	Jammu and Kashmir	292	138
12.	Jharkhand	159	85
13.	Karnataka	370	170
14.	Kerala	218	194
15.	Madhya Pradesh	282	131
16.	Maharashtra	^396	159

1	2	3	4
17.	Manipur	212	146
18.	Meghalaya	371	214
19.	Mizoram	404	288
20.	Nagaland	319	132
21.	Orissa	243	119
22.	Punjab	240	124
23.	Rajasthan	357	120
24.	Sikkim	309	150
25.	Tamil Nadu	405	191
26.	Tripura	188	108
27.	Uttarakhand	399	113
28.	Uttar Pradesh	174	80
29.	West Bengal	152	141
30.	Andaman and Nicobar Islands	199	191
31.	Chandigarh	93	135
32.	Dadra and Nagar Haveli	42	6
33.	Daman and Diu	196	86
34.	Lakshadweep	245	271
35.	Puducherry	349	203

New ITIs under PPP scheme in MP

†2435. SHRI RAGHUNANDAN SHARMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has received proposals from Madhya Pradesh Government for establishing 1500 new ITIs in 110 blocks and 50,000 skill development centres in all 313 blocks in the State under Public Private Partnership (PPP) Scheme; and
- (b) if so, the details of action taken so far in this regard, and by when the said project would be completed?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Yes sir, Ministry of Labour and Employment has received a proposal from Madhya Pradesh Government for setting up of one Industrial Training Institute

<sup>†</sup>Original notice of the question was received in Hindi.